WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

### Rajya Sabha

# UNSTARRED QUESTION NO.: 641 TO BE ANSWERED ON THE 29th July 2024

#### INTERNATIONAL FLIGHTS FROM AIRPORTS IN PUNJAB

#### 641. SHRI SANT BALBIR SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether there is any strategy to make any other airport international like Sri Guru Ramdas Ji International Airport in Punjab, if so, by when and, if not, the reasons therefor;
- (b) the number of international flights departing from the airports of Punjab and whether any new flights are being started and details thereof; and
- (c) whether starting international flights from Adampur Airport is under the consideration of Government, if so, since when?

#### **ANSWER**

## Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): Declaration of airport/s as International Airport/s is a continuous process and depends upon various factors such as traffic potential, demand from airlines for operation of international flights, bilateral agreements, market analysis, and many other standards/norms specified by International Organisations such as International Civil Aviation Organisation (ICAO), International Air Transport Association (IATA) etc. Presently, a total of 74 numbers of international flights per week are departing from Amritsar and Chandigarh airports.

International flight operations are governed by bilateral Air Services Agreement (ASA) between India and the respective countries. In accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport in India to foreign destinations as per mutually agreed capacity limits. However, start

of international flight from any point in India including those in Punjab is purely a commercial decision of the airlines on the basis of economic viability of the route and other associated factors.

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